

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Kerala High Court.

Office of the Chief Justice of the Kerala High Court has fallen vacant consequent upon retirement of Mr. Justice Navaniti Prasad Singh, Chief Justice of that High Court on 5th November, 2017. Therefore, appointment to that office is required to be made.

Mr. Justice Antony Dominic is the senior-most Judge from Kerala High Court and at present is functioning as Acting Chief Justice of that High Court. Having regard to all relevant factors, the Collegium is of the view that Mr. Justice Antony Dominic is suitable in all respects for being appointed as Chief Justice of that High Court. The Collegium resolves to recommend accordingly.

It is made clear that the Collegium while making the above recommendation is conscious of the fact that Mr. Justice Antony Dominic hails from Kerala High Court and is due to retire in May this year. In this connection, the Collegium has invoked the provision of the Memorandum of Procedure which provides for elevation of a puisne Judge as Chief Justice in his own High Court if he has one year or less to retire.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

New Delhi,
January 10, 2018.